

Shri Bibudhendra Mishra: I introduce the Bill.

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**APPROPRIATION (RAILWAYS)
 NO. 5 BILL***

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): On behalf of Shri Swaran Singh, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1962-63 for the purposes of Railways.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1962-63 for the purposes of Railways."

The motion was adopted.

Shri Shahnawaz Khan: I introduce† the Bill.

On behalf of Shri Swaran Singh, I beg to move†:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1962-63 for the purposes of Railways, be taken into consideration."

Mr. Speaker: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1962-63 for the purposes of Railways, be taken into consideration."

The motion was adopted.

Mr. Speaker: Now, we shall take up the clauses.

The question is:

"That clauses 1 to 3 the Schedule, the Enacting Formula and the Long Title stand part of the Bill".

The motion was adopted.

Clauses 1 to 3, the Schedule, the Enacting Formula and the Long Title were added to the Bill.

Shri Hari Vishnu Kamath (Hoshangabad): On a point of clarification. On the Order Paper for today, there is an asterisk at page 2, and a footnote to the effect 'Subject to its introduction'. Was there any doubt in regard to the Government Bill that it might not be introduced today? What was the purpose of the asterisk?

Shri Daji (Indore): That was out of courtesy to the House.

Shri Hari Vishnu Kamath: You can always waive the rule, Sir. Usually the Appropriation Bill is passed on the same day on which it is introduced. So, why should this asterisk be there?

Mr. Speaker: That is because the consideration motion is contingent upon the adoption of the earlier motion for leave for introduction. Therefore, the asterisk has been put down on the Order Paper to indicate that the moving of the consideration motion depends on the adoption of the earlier motion and the introduction of the Bill.

Shri Shahnawaz Khan: I beg to move:

"That the Bill be passed".

Mr. Speaker: The question is:

"That the Bill be passed".

The motion was adopted.

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†Introduced and moved with the recommendation of the President.